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Title: Withdrawn of the National Food Security Bill, 2011.

MADAM SPEAKER: Item No. 26A. Prof. K.V. Thomas.

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): Madam, I beg to move for leave to withdraw the Bill to provide for food and nutritional security in human life cycle approach, by ensuring access to adequate quantity of quality food at affordable prices to people to live a life with dignity and for matters connected therewith or incidental thereto.....(Interruptions)

### **15.01 hrs**

*At this stage, Shri K. Narayan Rao and some other hon. Members came and stood on the floor near the Table.*

...(Interruptions)

MADAM SPEAKER: This is about withdrawal of the Bill. He is not introducing the Bill. Please sit down. He is withdrawing the Bill.

...(Interruptions)

MADAM SPEAKER: The question is:

"That leave be granted to withdraw the Bill to provide for food and nutritional security in human life cycle approach, by ensuring access to adequate quantity of quality food at affordable prices to people to live a life with dignity and for matters connected therewith or incidental thereto."

*The motion was adopted.*

PROF. K.V. THOMAS: I withdraw the Bill.

...(Interruptions)

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### **15.02 hrs.**